adequate water facilities for building industrial housing for workers at Indian Iron and Steel Co. Ltd., Kulti;

(b) whether it is a fact that in 1957 a suitable plot of land in Mouza Sripur P. S. Kulti and two other sites were approved of both by Executive Engineer Housing Construction Division No. 1 and Chief Engineer, Housing Directorate Government of West Bengal;

(c) why Government have failed to move in the matter for such a long time;

(d) whether Government propose to build quarters for the workers of Kulti in this Plan since bulk of quarters for ISCO workers are in Burnpur; and

(e) when the work will start?

The Deputy Minister of Works. Housing and Supply (Shri Ani] K. Chanda): (a) to (e). The Government of West Bengal have stated (i) that for want of a suitable site at Kulti, with facilities for water-supply, they had not yet formulated a project for the construction of houses under the Subsidised Industrial Housing Scheme and (ii) that the question of building houses could be taken up only, after such facilities become available. The State Government have also advised that the sites previously selected had to be abandoned for want of these facilities.

Naga Hostiles

382. Shri Hem Barua: Will the Prime Minister be pleased to state:

(a) whether it is a fact that some Naga hostiles surrendered on the 8th September, 1961 in Kohima to Mr. Josokia, member of the Executive Council;

(b) whether it is also a fact that some other Nagas were arrested who were armed with sten-guns and several rounds of ammunition;

(c) whether Government have invesigated the origin of the sten-guns 1405 (Ai) LSD-3. and the ammunition found in their possession; and

(d) if so, the details thereof?

The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru): (a) Yes:

Three hostiles from Akzema village in Kohima District surrendered to him.

(b) On the night of 4th/5th September, 1961, a house in Chota Basti village of Kohima District was searched by the Security Forces. Three hostiles were arrested and one stengun and 12 rounds of 9 m.m. ammunition were recovered.

(c) and (d). The markings on the stengun and ammunition are not legible. They are probably from old War dumps.

Separate Ministry for Export Promotion

383. ∫ Shrimati Ila Palchoudhurı: Shri Hem Barua;

Will the Minister of Commerce and Industry be pleased to state:

(a) whether it is a fact that the Andhra Chamber of Commerce have recently submitted a Memorandum regarding constitution of a separate Ministry for Export Promotion;

(b) if so, the details thereof; and

(c) Government of India's reaction thereto?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): (a) and (b). A memorandum addressed to the Import and Export Committee containing the suggestion that "The Chamber feels that there should be a separate Ministry of Export ^Dromotion" has been received by that Committee.

(c) Government of India will consider the question only after the Committee has given its recommendations.